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PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE MOTOR VEHI-**CLES ACT, 1930**

THE MINISTER OF TRANSPORT. AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy each of the following Notifications: -

- (i) Notification No. F.3(8)/65-PR (T), dated the 1st July, 1965, publishing the Delhi Motor Vehicles (Fifth Amendment) Rules, 1965, issued by the Delhi Administration. [Placed in Library. See No. LT-5616/66].
- (ii) Notification S.R.O. No. 446/65, dated the 9th December, 1965, issued by the Government of Kerala. [Placed in Library. See No. LT-5622/66].

FINAL REPORT OF THE STUDY TEAM ON THE DIRECTORATE GENERAL OF SUPPLIES AND DISPOSALS

THE MINISTER OF SUPPLY AND TECHNICAL DEVELOPMENT (SHRI K. RAGHURAMAIAH): Sir, I beg to lay on the Table a copy of the final Report of the Study Team on the Directorate General of Supplies and Disposals. [Placed in Library. See No. LT-5585/66].

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): Sir, on behalf of Shri P. Govinda Menon, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food):-

(i) Notification G.S.R. No. 1181, dated the 16th August, 1965.

on the Table

- (ii) Notification G.S.R. No. 262, dated the 15th February, 1966, publishing the Inter-Zonal Wheat and Wheat Products (Movement Control) Amendment Order, 1966.
- (iii) Notification G.S.R. No. 263, dated the 15th February, 1966, publishing the Madhya Pradesh Coarse Grains (Export Control) Amendment Order, 1966. [Placed in Library. See No. LS-5622/66 for I to III].

NOTIFICATION UNDER THE KERALA PAN-CHAYATS ACT, 1960

SHRI ANNASAHIB SHINDE: Sir, I also beg to lay on the Table, under sub-section (3) of section 130 of the Kerala Panchayats Act, 1960, a copy each of five Notifications, issued by the Government of Kerala. [Placed in Library. See No. LT-5626/66].

RE. REPLIES IN RESPECT OF POINTS RAISED DURING LAST YEAR'S RAILWAY BUDGET DISCUSSIONS

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): Sir, on the 8th December, 1965, I made a statement on the floor of the House to the effect, that copies had been placed in the Parliament Library, for perusal of hon'ble Members interested, of replies finalised till then in respect of points raised by them during the last year's Railway Budget discussions. For the information of hon'ble Members. I may state that three copies of similar replies, as regards the remaining points requiring to be dealt with, have also since been placed ia the Parliament Library.